

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

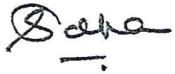
PETITION NUMBER : CP/37/2017

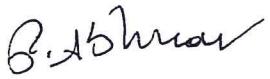
NAME OF THE PETITIONER : VIJAYAKUMAR K KHATRI

NAME OF THE RESPONDENT : SAI FORGE PVT LTD & 2 OTHS.

UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
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1. R. Sahana Counsel for
the Applicant 

2) Prayadarshini
Abhirav Parthasarathy
Keerthi K
For TK Bhaskar
Counsel for
Respondents 

ORDER

Counsel for both the parties present, prayed for time for making submissions in IA/207/2017. At request, time is enlarged. Put up on **05.03.2018 at 10.30 AM.**

- Sd -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)